OPEN COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, Addl.bench

Allahabad

DATED: THIS THE 30TH DAY OF SEPTEMBER 1997

Coram : Single Member bench of Hon'ble Mr.D.S.Baweja AM

ORIGINAL APPLICATION NO. 997/97

Sri Kunwar Lal s/o Late Labha Ram,

Ex-Guard.N.Rly Headquarters Grade 'A'

Speical, Moradabad- - - - - - - - - - - - - - -Applicant

C/A Sri R.S.Ojha

Versus

1. Union of India through the General Manager,
   Headquarters office, Northern Railway,
   New Delhi.
2. The Divisional Railway Manager,
   Divisional office, Moradabad.N.Rly.,
3. Presiding Officer, Central Govt.Industrial
   cum labour court, Kanpur.- - - - - - - - - -Respondents

Sri. . . . . .

ORDER

By. Hon'ble Mr. D.S.Baweja AM

This application has been filed as an appeal against the order of the Presiding Officer, Central Govt cum labour court, Kanpur dated 1.11.1996 in ICA No.304 of 1994. Inview of the law laid down by the Hon'ble Supreme court in the case of K.P.Gupta V/s Controller of Printing and Stationery AIR 1996 SC 408 and the recent decision of the constitution bench of the Apex Court in the case o L.Chandra Kumar V/s U.O.I. 1997 SCC(L&S) 577, the Tribunal has no jurisdiction to entertain the appeal on the award given by the Industrial Tribunal.

2. Inview of this postition, theO.A. is not maintainable before this Tribunal and the same is dismissed accordingly.

MEMBER (A)

SQI